

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.4143
ANSWERED ON 07.04.2022

INDUSTRY STATUS TO HOTELS

4143. SHRI K. C. VENUGOPAL:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether it is a fact that there is no uniformity in the tax structure across States in hospitality sector;
- (b) if so, the details thereof;
- (c) whether Government will initiate policy measures for according industry status to hotels so that benefits of lower rates of electricity, water, property tax could be extended to hotels and taxes levied on hotels are rationalized and made globally competitive; and
- (d) if so, the timeline for according industry status to hotels and if not, the reasons therefor?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): Yes, Sir. The tax structure applicable to hospitality sector varies across different States.

Industry Status to hotels is granted by the State Governments. The Ministry of Tourism has advised all the States to provide “Industry Status” to hospitality projects.
